

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 124
IB-298/ND/2020

Under Section: 9 of IBC.

In the matter of:

| | | |
|---|-----|-------------------|
| Mittal Stores, Through Mr. Vinod Mittal | ... | Applicant |
| Vs | | |
| Pathway Hospitalities Pvt. Ltd. | ... | Respondent |

Order delivered on 27.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Satyendra Kumar
For the Respondent :

ORDER

The learned counsel for the applicant states that the Corporate Debtor has approached for settlement and hence, seeking adjournment. List on 22.04.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MD SADDAM